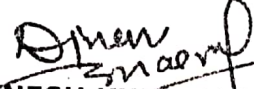


**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In view of posting/transfer order No. 63/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 24.12.2019 and in partial modification to this office earlier order bearing No. **14594-14655/Bail/Judl./NDD/PHC/ND dated 11.12.2019**, I District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi hereby authorize the following Additional Sessions Judges at Patiala House, New Delhi to hear and dispose of Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations & Investigating Agencies under the jurisdiction of New Delhi Police District mentioned at column no. (3) **w.e.f. 07.01.2020 till further orders**, in accordance with law.

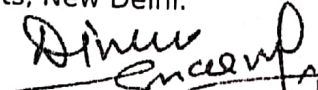
Sl. No. (1)	Name of the Judicial Officer (2)	Police Stations & Investigating Agencies (New Delhi District) (3)	1 st Link Judge (4)	2 nd Link Judge (5)
1	Sh. Praveen Singh, ASJ-03	CBI, Custom, NCB, DRI, Central Excise, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.	Sh. M.K. Nagpal, Presiding Officer, MACT	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)
2	Sh. Anil Antil, ASJ-04	Crime Branch(EOW), PFA, Connaught Place, Tuglak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj(South), Vasant Kunj(North), Delhi Cantt., North Avenue, South Avenue, Pragati Maidan Metro, and Rajeev Chowk Metro, Kishan Garh	Sh. Ajay Kumar Jain, Spl. Judge (NDPS)	Sh. M.K. Nagpal, Presiding Officer, MACT


(DINESH KUMAR SHARMA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

No. 48-78 /Bail/Judl./NDD/PHC/ND dated, New Delhi the 06/01/2020

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District, Patiala House Courts, New Delhi.
4. The In-Charge, Bail & Filing Section & Administration Branch, NDD, PHC, New Delhi.
5. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi;
6. The Chief Prosecutor, New Delhi District, PHC, New Delhi.
7. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
8. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
9. Branch In-Charge, Computer Branch, NDD, New Delhi
10. PS to the undersigned.
11. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.


DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT